Shortage of teachers

- † 1292. SHRI ABU ASIM AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:
- (a) whether Government are aware of the fact that there is shortage of the teachers for mathematics, science and other subjects in the different schools;
 - (b) if so, the steps being taken by Government to fill up these vacancies;
 - (c) by when these vacancies are likely to be filled up; and
 - (d) the guidelines given to the State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) There is tremendous increase in the demand for teacher in secondary and senior secondary schools and the supply has not been adequate. The student teacher ratio has consequently come down from 21 in 1950-51 to 34 in 2001-02.

(b) to (d) The Central Government is implementing a Centrally Sponsored Scheme for Teachers Education for creating infrastructure for teachers education and training. Under the Sarva Shiksha Abhiyan, the local Governments in consultation with the community are competent to recruit teachers on fixed salary.

De-recognition of private universities

- 1293. SHRI S.M. LALJAN BASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT pleased to state:
- (a) the States where UGC is trying to solve the problem of de-recognition of private universities on an emergency basis;
- (b) whether UGC has invited all the affected universities to come for a discussion;
 - (c) the pro-active steps being taken by UGC in this regard; and
 - (d) the reasons for not stepping in to save the student community?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Private universities established in the State of Chhattisgarh have ceased to exist as a result of the Supreme Court of India's judgement dated 11 February, 2005 in Writ Petition (Civil) No. 19/2004: Prof. Yash Pal & Ors. Vs State of Chhattisgarh & Ors.

- (b) No, Sir.
- (c) and (d) The Chhattisgarh Government has been requested to inform whether any specific intervention is required to be taken by the Government of India in the matter. The UGC has also been requested to examine the judgement and its implications, particularly for the bonafide students enrolled with these "universities" so that, should the need arise, the Commission could be requested to take appropriate steps in the matter.

Venue of International Film Festival

1294. SHRI PRAMOD MAHAJAN: SHRI RAJKUMAR DHOOT:

Will the Minister of INFORMATION AND BROADCASTING pleased to state:

- (a) whether it is a fact that Government have decided to hold 2005 International Film Festival of India (IFFI) in Goa;
 - (b) if so, the details thereof;
 - (c) the other contenders for 2005 IFFI; and
 - (d) the reasons for preferring Goa in relation to others?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) and (b) The Minister for Information and Broadcasting has decided to hold the 2005 International Film Festival of India (IFFI) in Goa.

(c) and (d) No formal request has been received from any other State Government/UT for holding IFFI 2005 in their territory.